

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
166(ND)/2017
CA-176/2020

IN THE MATTER OF:

Sh. Ashok Kumar Garg & Ors. ... Appellant/Petitioner

Versus

Renuka infratech Pvt. Ltd. & Ors. ... Respondent

Under Section: 241-242

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Arun Saxena, Adv. Nalini

For the Respondent : Adv. Megha Agarwal for R-2 & R-3

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA-176/2020: List along with CP-173/ND/2023 on 07.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)